

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Hearing Schedule for the month of December, 2015 (Advance)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
2.12.2015 Wednesday A 10.30 A.M Transmission Petitions	1.	493/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Ramagundam-Hyderabad 400 KV S/C line-2 (Asset-I) (DOCO:01.08.1997) and Bhadrawati (Chandrapur) HVDC back to back station (2x500 MW) (Asset-II) (DOCO: 01.10.1997) in Southern Region and Western Region.
	2.	205/TT/2014	PGCIL	Petition for approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block Asset-I: (a) 50 MVAR Reactor at Narendra S/s, (b) Narendra-Davanagere 400KV D/C TL and 50MVAR Bus Reactor at Mysore Along with associated bays and Equipments under transmission System associated with Kaiga-3 & 4 (2X235MW) Project in SR.
	3.	216/TT/2014	PGCIL	Petition for approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Neelamangala-Mysore 400KV D/C transmission Line along with 2X315MVA, 400/220KV ICTs at Mysore Substation (01.05.2006) in SR.
	4.	204/TT/2014	PGCIL	Petition for approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for transmission System associated with NLC Stage-I in SR.
	5.	212/TT/2014	PGCIL	Petition for approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Combined elements of Kaiga-Narendra 400KV D/C Transmission Line (DOCO: 01.11.2005), 400/220KV Substation at Narendra with one 315MVA ICT (DOCO: 01.11.2005) and 2nd 315MVA ICT at Narendra S/s (DOCO: 01.09.2006) under Kaiga-Narendra Transmission System in SR.
	6.	486/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for tariff block for LILO of one circuit of 132 KV D/C Siliguri-Rangit Line at Gangtok in ER.
	7.	390/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for Integration of Sikiim transmission system with Eastern Region by LILO of Siliguri-Gangtok section of 132 KV Rangit-Siliguri transmission line at Melli in Eastern Region.
	8.	435/TT/2014	PGCIL	Petition for approval for determination of (i) Truing up Transmission tariff for 2009-14 tariff block (ii) Transmission tariff for Combined elements of (i) Tala-Siliguri transmission system (DOCO: 01.10.2005 and (ii) remaining part of Tala-Siliguri transmission system (DOCO: 01.05.2006) in ER.
	9	57/TT/2014	PGCIL	Petition for approval of determination of Fees and Charges for Fiber optic communication system in lieu of existing Unified Load Despatch and Communication(ULDC) Microwave links in Eastern region for the period 2009-14 block.
	10.	60/TT/2015	PGCIL	Approval for determination of transmission tariff of (1) truing up transmission tariff 2009-14 transmission tariff 2014-19 tariff block

				and for Chukha transmission System in ER.
	11.	499/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for tariff block for a) Combined elements of Talcher and Kolar (HVDC portion) (Notional DOCO: 01.03.2003) b) Combined elements of Talcher and Kolar (AC Portion) (Notional DOCO: 01.06.2003) under Transmission System associated with Talcher-II Project in SR.
	12.	545/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in SR.
	13.	407/TT/2014	PGCIL	Approval for determination of (i) Truing up Transmission tariff for 2009-14 tariff block (ii) Transmission tariff for 2014-19 tariff block for Madurai-Trivandrum 400KV D/C Transmission System in SR.
	14.	539/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission System associated with NLC Stage-II in SR
	15.	74/TT/2015	PGCIL	Petition for approval for determination of transmission tariff of (1) truing up transmission tariff 2009-14 transmission tariff 2014-19 period for up-gradation of transfer capacity of Talcher -Kolar Bi-pole in Southern Region.
	16.	12/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission system associated with Farakka I & II STPS In ER,
	17.	535/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 400 KV Kahalgaon Transmission System in Eastern region .
	18.	556/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for combined assets of Ckt-I (Asset-I), Ck-II (Asset-II) of 400 KV D/C Teesta 9Stage-V) Siliguri transmission line; and 315 MVA, 400/220 KV ICT-II at Baripada sub-station along with associated bays (asset-III) of transmission system under Teesta (stage-V) HEP in Eastern Region
	19.	507/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 400KV S/C Meramundali- Jeypore Transmission line along with extension of Meramundali and Jeypore Sub-station in ER (DOCO:01.06.2014)
	20.	443/TT/214	PGCIL	Petition for approval of determination of truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for LILO of Kolaghat-rengali 400KV S/C line at Baripada and establishment of new 400/220/132KV Sub-station at Baripada in ER.
3.12.2015 Thursday A 10.30 A.M Miscellaneous Petitions	1.	10/SM/2015	Suo-Moto	Petition for investigation of Line Outage due to Tower Collapse in Northern region on during April 2015 to June 2015 (1st Qtr of 2015-16)
	2.	9/SM/2014	Suo-Moto	Petition for investigation of load crash in Northern region on 30.5.2014
	3.	211/RC/2015	PXIL	Petition seeking additional time to comply with the Commissions directions regarding Net worth Norms and Shareholding Pattern as prescribed under Regulations 18 (i), 19(1) and 20 of the CERC (Power market) Regulations, 2010.
	4.	246/MP/2015	PXIL	Petition seeking directions to prescribe an appropriate and reasonable methodology for allocation of the Operating Charges under Regulation 17 of CERC (Open Access in inter-state

				Transmission) Regulations,2009, as amended from time to time, to be paid by Power Exchange to NLDC.
08.12.2015 Tuesday At 10.30.A.M. Miscellaneous Petitions.	1.	236/MP/2015	KTL	Petition to recover transmission Charges from the date of completion of the first element of the transmission project and direct CTU as the nodal agency for the purpose of billing collection and disbursement of ISTS charges to pay to the transmission tariff associated with the first element from the date of commercial operation . To direct CTU /POSOCO that the revenue recovery is appropriately covered in the tariff computation is to be submitted to the Commission for approval.
	2.	229/RC/2015	PGCIL	Application preferred under Section 79(1)(c) and 79(1)(k) read along with 79(1)(f) of the Electricity Act, 2003 read with Regulation 21 of the Central Electricity Regulatory Commission (Sharing of Transmission Charges & Losses in Inter State Transmission) Regulations, 2010 along with Regulation 111 (Inherent Powers) and Regulation 115 (Power To Remove Difficulties) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 read with Regulation 2(1) (j) and Regulation 6(1) (d) of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2012.
	3.	55/MP/2015	JIPTL	Petition for the relinquishment of the Long Term Open Access under the Bulk Power Transmission Agreement dated 13.5.2010 under Regulation 18 read with Regulation 32 of the Central Electricity Regulatory Commission (Grant of Connectivity, Long Term Access and Medium Term Open Access in Inter-State Transmission and related matters) Regulations, 2009
10.12.2015 Thursday At 10.30.A.M. Miscellaneous Petitions	1.	117/MP/2015	DBPL	Petition seeking appropriate directions against the Respondent/CTU for refund of Relinquishment Charges paid by the petitioner company to the Respondent for Relinquishment of Medium term Open Access of 208 MW (On admission)
	2.	235MP/2015	APL	Petition under section 79 of the Electricity Act,2003 read with Article 13 of the PPA dated 2.2.2007 and 6.2.2007 executed between Adani Power Limited with Gujarat Urja Vikas Nigam Ltd and PPA dated 7.8.2008 executed by Adani Power Ltd. with Uttar Haryana Bijli Vitran Nigam Ltd./ Dakshin Haryana Bijli Vitran Nigam Ltd. (On admission).
	3.	22/RP/2015	PTCL	Petition for review of order dated 2.7.2013 in Petition No. 177/SM/2012. (On admission)
	4.	24/RP/2015	PGCIL	Petition for review of order dated 7.10.2015 passed in petition No.12/TT/2013.
	5.	23/RP/2015	PSPTCL	Petition for review of order dated 9.10.2015 passed in Petition No.06/SM/2014.(On admission)
	6.	25/RP/2015	NHPC	Petition for review of tariff order dated 26.5.2015 in petition No.91/TT/2012.
	7.	8/MP/2014	EMCO	Petition for evolving a mechanism for grant of an appropriate adjustment/compensation to off- set financial/commercial impact of change in law during construction and operating period.
	8.	216/MP/2015 with I.A. No.25/2015	ESIL	Petition under Section 79 (1) (f) of the Electricity Act,2003 to declare the levy Cross subsidy Surcharge by the respondent on the petitioner is illegal as the same is violation of section 38 (2) (d) (ii) of the Electricity Act,2003 read with Rules 6 of the Electricity Act,2003
	9.	98/MP/2015	JPV	Petition Under section 79 (1) (c) of the Electricity Act, 2003 read with Regulations 18 and 32 of the CERC (grant of Connectivity, Long term Access and Medium term Open Access in inter State transmission and related matters) Regulations, 2009 for relinquishment of long term open access from 265.35 MW

	10.	64/TT/2015 Along with I.A. No.23/2015	PGCIL	Petition for determination of transmission tariff from anticipated COD to 31.3.2019 for Essar Gujrat TPS-Bachau 400 kV D/C (triple) line and extension of Bachau Sub-Station.
10.12.2015 Thursday At 02.30 P.M. Miscellaneous Petitions	11.	223/MP/2015	TPDDL	Petition regarding termination of PPA's due to high average power purchase cost of NTPC, NHPC and THDC plants, seeking surrender of power allocation from the stations.
	12.	182/MP/2015	TPDDL	Petition seeking termination of PPA for NTPC plants regulated by the Commission due to unexplained delay, uneconomic, unviable and imprudent PPA's
	13.	154/MP/2015	APL	Petition Under Section 79 (1) (f) of the Electricity Act,2003 seeking adjudication of dispute between Adani Power limited and Gujarat Urja Vikas Nigam Limited regarding the payment for electricity supplied by Adani Power Limited prior to Scheduled Commercial Operation date.
14.12.2015 Monday At 10.30 A.M. Transmission Tariff	1.	230/TT/2015	PGCIL	Approval under regulation -86 of CERC(C&B) Regulation 1999 and CERC(Terms and Conditions of Tariff) Regulation 2014 for determination of from anticipated DOCO to 31.03.2019 for 400KV D/C/(Quad) Kishangaj-Patna transmission line along with associated bays at Kishanganj Sub-station under Transmission System of Transfer of Power.
	2.	215/TT/2015	PGCIL	Approval under Regulation-86 for determination of Transmission tariff from DOCO to 31-03-2019 for Asset-I at Gangtok s/S under the provisions of Spare ICTs and Reactors for EN, Southern and Western Region
	3.	256/TT/2015	PGCIL	Petition for determination of Transmission Tariff of Asset:1 Kurukshetra (NR_ - Jalandhar 400 substation along with Associated bays at Nakodar and line Reactor at Jalandhar Asset-2 Lilo of abdullapur-sonapat at Kurukshetra Substation and Asset:3 Bust Reactor at Kurukshetra along with 01 No associated bay at Kuruksherta under WR-NR HVDC interconnector for IPP Project in Chhattisgarh in NR
	4.	283/TT/2015	PGCIL	Petition for determination of Transmission Tariff for 2019 Asset-01 LILO of 400 KV//DC Kolhapur-Mapusa t Kolhapur GIS(New) along with associated bays and Asset-II 124 MVAR Bus Reactor along with associated bays at 400 KV Kolhapur Gist(New) under Transmission system associated with System Strengthening--XVII in SR Grid in WR
	5.	254/TT/2015	PGCIL	Petition for determination of Transmission Tariff actual DOCO to 31.03.2019 for Asset-I 400 KV Lara STPS-I to Raigarh(Kotra) PS Transmission line along with associated bays at Raigarh(Kotra) PS under transmission System Associated with Lara STPS Generation Project of NTPC in Western Region for tariff block period 2014-2019.
	6.	267/TT/2015	PGCIL	Petition for determination of Transmission Tariff actual DOCO to 31.03.2019 for 400KV Double Circuit Silchar-Purba Kanchanbari Transmission line along with its associated bays at Silchar(New) and Purba Kanchanbari Substation actual DOCO 01.08.2015 under Transmission system with Pallatana GBPP and Bongaigaon TPS for the period 2014-2019 tariff Block in North-Eastern Region.
	7.	252/TT/2015	PGCIL	Petition for determination of Transmission Tariff actual DOCO to 31.03.2019 Assets (05 Nos) under Transmission System for phase- Generation projects in Orissa- Part-A in Eastern Region.
	8.	258/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 08 nos of Assets at Kishanganj Substation under Transmission System for Transfer of Power from Generation Project in Sikkim to NR/WR part-A in Eastern Region.

9.	268/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Lilo on ckt of 400 KV/DC Teesta-III Kishangunj line (LILO-I) at Rangpo and associated bays at Rangpo sub-station under Sikkim Generation Projects-Part-B in Eastern Region.
10.	269/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset(A) 765 KV Bus react at Jaipur (Phagi-RVPNL) s/s DOCO 09.08.2015 and Asset(B) 765 KV Jaipur(- Bhiwani transmission line along with MVAR switchable line reactor at Jaipur (Phagi RVPNL non switchable reactor at Bhiwanit and its associated basy DOCO 24.08.2015 under Transmission System for phase-I Generation Project in Orissa (Part-C) in NR.
11.	273/T/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 Asset-I 1500 MVA 765/400 ICT-1 and Associated bays at Varanasi GIS anticipated DOCO 31.12.2015, Asset-II 1500 MVA ICT-2 and Associated bays at varanasi anticipated DOCO 31.12.2015 Asset-III 330 MVAR Bus Reactor-1 at Varanasi under transmission System for Phase-I generation Projects in Jharkhand and West Bengal Part-A2
12.	261/TT/2015	PGCIL	Petition For determination of Transmission Tariff DOCO to 31.03.2019 for Asset-1 765 KV line react at Jabalpur Pooling Substation for Jabalpur-Bina DOCO 05.10.2014 Asset-2 765 Line Bay at Bind Substation Jabalpur -Bina Doco with system Strengthening Common for Western Region and Northern Region western
13.	277/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset-I extension of both ckt of 400 KV/D/C Biharsharif Sasaram line to Varanasi by passing sasaram and under NR System Strengthening Scheme-XXVIII
14.	271/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset-I Kishenpur-New Wanpoh 400KV D/C line along with associated bays at Kishenpur and New Wanpoh under Northern Regions System Strengthening Scheme XVI in Northern Region
15.	278/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 11 Nos assets under ER SS=II in Eastern Region
16.	272/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for (a) 315 MVA and associated bays and 03 Nos of 220 KV line bays at Saharanpur s/s ICT-II associated basyu and at Saharanpur s/s Reactor-I at Saharanpur amid But reactor-II at Saharanpur s/s under Northern Regional Transmission strengthening Scheme in NR
17.	247/TT/2015	PGCIL	Petition for determination of Transmission tariff from DOCO to 31-03-2019 for Asset -1 at Moga under Augmentation of Transformers in NR Part A in Northern Region.
18.	232/TT/2015	PGCIL	Petition for determination of Transmission Tariff from actual DOCO to 31.03.2019 for Replacement of 315 MVA 400/220KV ICT I with 500 MVA at Purnea Substation under Easter Region Strengthening Scheme-XII in Eastern Region
19.	238/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset-I Addition of 1 X 160 MVA 220 lct along with associated bays at Ara and Assett-II at Muzaffarpur substation under Eastern Regional Strengthening Scheme in Eastern Region
20.	257/TT/2015	PGCIL	Petition for determination of Transmission Tariff actual DOCO to 31.03.2019 for Asset-I 160 MVA 220 at Purnea substation along with associated bays ; Asset-II: 160 MVA transformer II at Purnea Substation under augmentation of Transformation Capacity and Reactive Compensation in Eastern Region.

21.	253/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset-I: Lilo of both circuits of 400 KDV Kaithal 400 KD TL and Associated bay sat Bagpat (Anticipated DOCO 25.12.2015, Asset-II 125 MVAR Bus Reactor at Bagpat GIS Anticipated DOCO 31.12.2015 Asset-II: 500 MVA at Bagpat along with 220 KV line bays anticipated DOCO 31.12.2015 Asset-IV at Bagpat along with 4 nos 220 KV lines bays anticipated DOCO 31.12.2015 under Northern Region System Strengthening Scheme -XIX in NR.
22.	266/TT/2015	PGCIL	Petition for determination of Transmission Tariff actual DOCO to 31.03.2019 for Asset-I 765 KV Dharamjaygarh-Jabalpur line reactor with associated bays at Dharamjaygarh under Transmission System for Phase-I Generation Projects in Orissa-Part-B in Western Region
23.	255/TT/2015	PGCIL	Petition for determination of Transmission Tariff actual DOCO to 31.03.2019 for Asset-I 19.50 KM Optic fiber under TSTRANSCO Sector DOCO 01.06.2015 and Asset-II Optic fiber under KSEBL Sector DOCO. 01.06.2015 under Fiber Optic Communication System in lieu of existing Unified Load Despatch and Communication Microwave Links (Part-III) in Southern Region.
24.	259/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 08 nos of Asset-I 4200MVA along with associated bays at Biswanath Chariali, Asset-II 80 MVAR Bus Reactor-1 anticipated DOCO 15.11.2015 to 31.03.2019 under the transmission system Associated with North East-Northern/western Region
25.	270/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 02 Nos 400kv Bays at Khamman s/s and 02 No. 400kv bays at Nagarjunsagar s/s under /s/ works associated with System Strengthening in Southern Region for Import of Power from Eastern region .
26.	263/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for (A) combined Assets of (A1) associated bays of 765 KV Lucknow Bareilly transmission line including switchable line reactor at Lucknow(New) and line reactor at Bareilly (New) S/s DOCO 01.4.2015 (A2) circuit DC(Quad) Bareilly(New) Bareilly(Old) Transmission line with associated bays DOCO 01.04.2015 and (A3) 765 at Bareilly(New) s/S along with associated bays DOCO 01.4.2015(B) bus reactors at Bareilly.
27.	262/TT/2015	PGCIL	Petition for determination of Transmission Tariff DOCO to 31.03.2019 for 400 KV (Quad) D/C line from NCC Generation Switchyard to Nellore Pooling Station and Associated Bays under Transmission System for Connectivity for NCC Power Projects Ltd.
28.	264/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 765 S/C Kurnool-Raichur Transmission line along with associated bays extension at 765/KV Kurnool s/s and Raichur Substation under Southern Regional System Strengthening Scheme-XXII
29.	260/TT/2015	PGCIL	Petition for determination of Transmission Tariff DOCO to 31.03.2019 for Champa PS-Dharamjaygarh(Korba) line along with bays Raigarh PS(Kotra)-Champa PS 765 Pooling Station under Establishment Pooling stations at Champa in Western Region for 2014-2019 .
30.	280/TT/2015	PGCL	Petition for determination of Transmission Tariff from actual DOCO to 31.03.2019 for 04 nos of assets under Common Scheme for 765 KV Pooling Stations and Network of NR, Import by NR from ER and from NER/SR/WR via ER and Common Scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern Region.

	31.	248/TT/2015	PGCIL	Petition for approval u/r 86 of CERC (Conduct and Business) Regulation 1999 and CERC (Terms and Conditions of Tariff) Regulation-2014 for determination of Transmission Tariff Asset-I 765 kV D/C Solapur-Aurangabad TL along with 2x 240 MVAR Switchable Line Reactor with associated bays at Solapur with inter-regional system strengthening scheme for WR &NR (Part-A).
	32.	274/TT/2015	PGCIL	Petition for determination of Transmission Tariff for Aset-I 765 KV Varanasi-Kanpur anticipated DOCO 31.01.2016 Asset-II Kanpur(New) Jhatikra line and associated bays including 330 MVAR switchable at Kanpur and Jhatikara and others .
	33.	276/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Mysore-Kozhikode 400 KV D/C. line along with new 400/220 KV S/S reactor at Kozhikode and Extension of Mysore s/s under Transmission system associated with Kaiga project in Southern Region.
	34.	275/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 Asset-I 275 .93. OPGW fiber optic cable along with associated equipments which are under commercial operation w.e.f. 01.04.2014 Asset-II 291.124KM OPGW fiber optic cable along with associated equipments under Fiber Optic Communication system for central sector s/s and Generation Stations in S Southern Region
17.12.2015 Thursday At 10.30 A.M. Miscellaneous Petitions	1.	298/MP/2015	SECI	Application for up-gradation of Inter-State Trading Licence from Category-III to II.
	2.	202/TDL/2015	PCIPL	Application for grant of Inter-State Trading License.
	3.	304/MP/2015	SSL	Petition under Section 9 and 79 (1) of the Electricity Act,2003 read with CERC (Open Access in Transmission) Regulations,2008 towards refusal of Open Access by DVC
	4.	282/MP/2015	DBPL	Petition under Regulation 8 of CERC (Grant of Connectivity, Long term Access and Medium-term open Access in inter-state transmission and related matters) Regulations 2009 for extension of the period for injection of Power for testing including full load testing of DB Power Limited Thermal Power Plant.
	5.	24/MP/2014	APL	Petition under section 79 of the Electricity Act , 2003 to evolve a mechanism/adjust tariff on account of subsequent events rendering petitioners power plant commercially unviable due to unprecedented, unforeseeable and uncontrollable events including enactment of new coal pricing regulation by Indonesian Government and depreciation of Indian Rupee vis-a-vis US Dollar and levy MAT as per amendment of section 115 JB of I.T. Act,1961.
	6.	156/MP/2014	APL	Petition under Section 79 of the Electricity Act, 2003 red with Article 13 of the PPA dated 7.8.2008 executed between Uttar Haryana Bijli Vitran Nigam Limited /Dakshin Haryana Bijli Vitran Nigam Limited and Adani Power Limited.
	7.	231/MP/2015	CGPL	Petition under Section 79 (1) (c) read with Section 28 of the Electricity Act, 2003 for declaring despatch centers refusal to schedule electricity as per the directions of the generators in the instances where PPA allows for third party sales.
	8.	249/MP/2015	KSEBL	Petition for intervention of the Commission for non-grant of LTA from the start date sought for in the LTA application made in december,2014 with firm PPAs executed under DBFOO bidding framework between generator and KSEB Limited
	9.	236/MP/2015	KTL	Petition to recover transmission Charges from the date of completion of the first element of the transmission project and direct CTU as the nodal agency for the purpose of billing collection and disbursement of ISTS charges to pay to the transmission tariff associated with the first element from the date

				of commercial operation . To direct CTU /POSOCO that the revenue recovery is appropriately covered in the tariff computation is to be submitted to the Commission for approval.
18.12.2015 Friday At 10.30 A.M. Miscellaneous Petitions	1.	229/RC/2015	PGCIL	Petition under Section 79(1)(c) and 79(1)(k) read along with 79(1) (f) of the Electricity Act, 2003 read with Regulation 21 of the Central Electricity Regulatory Commission (Sharing of Transmission Charges & Losses in Inter State Transmission) Regulations, 2010 along with Regulation 111 (Inherent Powers) and Regulation 115 (Power To Remove Difficulties) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 read with Regulation 2(1) (j) and Regulation 6(1) (d) of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2012.
21.12.2015 Monday At 10.30 A.M. Transmission Tariff	1.	366/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for (i) 400KV D/C Dulhasti-Kishenpur transmission Line with associated bays (Asset-i), (ii) 400KV Kishenpur-Wagoora transmission Line along with associated bays at Kishenpur and Wagoora Sub-Stations under Dulhasti Combined Transmission System(Asset-II) in Northern Region.
	2.	496/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for the combined Asset: (i) 400 KV S/C Jalandhar-Amritsar line along with associated bays at Amritsar & Jalandhar, ICT-I along with associated bays at Amritsar sub-station
	3.	555/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for assets under Korba Transmission System in WR.
	4.	371/TT/2014	PGCIL	Petition for Transmission tariff for 2014-19 tariff block for Asset-I 40% FSC Compensation package for 400 KV D/C Khandwa-Seoni Transmission Line at Khandwa station (DOCO: 01.04.2008) Asset-IA 400 KV D/C Sipat-Raipur Transmission Line along with Substation bays at Raipur and Sipat (DOCO: 01.08.2008) Asset-II: 315 MVA 400/220KV ICT with associated 220KV bays associated with Itarsi(PG)-Itarsi(MPPTCL) Ckt-II and 220KV bays associated with Itarsi (PG)-Bhopal(MPPTCL) Ckt-II(DOCO: 01.05.2008) under WRSS-I Transmission System in Western Region.
	5.	358/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for 400KV S/C Vindhyachal-Korba Ckt-II Transmission line along with associated bay equipment at Vindhyachal and Korba (DOCO: 01.06.2007) under Korba-Vindhyachal Transmission System in Western region.
	6.	11/TT/2015	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e Communication system and SLDC system retained by the petitioner after formation of POSOCO) in WR.
	7.	357/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for combined assets of (I) Extension of 400/220 KV Kolhapur (MSEB) substation (DOCO: 01.12.2006) (2) 220KV D/C VAPI-MAGARWADA transmission Line along with associated bays (DOCO: 01.05.2008) (3) 220KV D/C VAPI- KHARDPADA Transmission Line along with associated bays (DOCO: 01.07.2008) under WRSS-III Transmission System in WR
	8.	397/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Vindhyachal Stage-I Additional System in WR.
	9.	32/TT/2015		Petition for approval of truing up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block for

			PGCIL	Transmission System associated with Neyveli Lignite Corporation-II (NLC-II) Expansion Project in SR.
10.	53/TT/2015		PGCIL	Petition for approval of truing up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block for transmission System associated with Kudankulam Atomic Power Project in Southern Region.
11.	173/TT/2015		PGCIL	Petition for (I) truing up Transmission tariff for 2009-14 tariff block and (II) Transmission tariff for 2014-19 tariff for 2014-19 tariff block for combined asset of (i) 1X500 MW HVDC back to back station at Sasaram (DOCO 01.12.2002 and 9ii) Associated AC Switchyard at Sasaram & Allahabad .
12.	192/TT/2014		PGCIL	Petition for approval for determination of Transmission tariff for 3*80 MVAR, 765KV Line Reactor along with associated bays at Gwalior S/S only (to be used as Bus Reactor under interim contingency scheme, till readiness of 765 S/C Gwalior-Jaipur Transmission Line) (DOCO:01.03.2014) associated with Vindhychal IV & Rihand III (1000 MW)
13.	101/TT/2014		PGCIL	Petition for approval for determination of transmission Tariff from DOCO to 31.03.2014 for 3X110 MVAR Line reactor for 400KV D/C Wardha- Aurangabad TL Ckt#1&2 charged as Bus reactor 1&2 at 400/220KV Aurangabad S/S under Mundra UMPP in WR.
14.	307/TT/2013		PGCIL	Petition for transmission tariff for (1) 765/400 KV 3*500MVA ICT-2 at Raighar PS (Near Tamnar) along with associated bays, (2) 765/400 KV 3*500 MVA ICT-3 at Raighar PS (Near Tamnar) along with associated bays and (3) 765 KV S/C Champa Pooling Station -Dharamjaygarh S/S T/L & Bays at Dharmjaygarh S/S
15.	275/TT/2014		PGCIL	Approval for determination of (i) Truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for combined elements of Asset-I: 315 MVA ICT-IV along with associated bays at Moga sub station (DOCO-01.07.2007) and asset-2: ICT-II along with associated bays in NR
16.	363/TT/2014		PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for Kishenpur Moga transmission System in Northern Region.
17.	388/TT/2014		PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for assets under Vindhychal Stage-III Transmission System in WR.
18.	356/TT/2014		PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for 400 KV D/C Bina-Nagda Transmission line along with associated bay equipment at Nagda and Bina Substation (DOCO:01.11.2007) under transmission System associated with 400 KV Bina-Nagda D/C Line in WR.
19.	481/TT/2014		PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for Vindhychal Stage-I Transmission System in WR.
20.	365/TT/2014		PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for WRSS-IV Transmission Scheme in Western Region.
21.	424/TT/2014		PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for assets under Kakrapar Transmission System in WR.
22.	425/TT/2014		PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for assets under Kawas Transmission System in WR.
23.	533/TT/2014		PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for

	24.	444/TT/2014	PGCIL	Transmission Assets under System Strengthening-VIII in SR Petition for approval for determination of truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for LILO of Vemagiri-Gajuwaka 400KV D/C Line at SIMHADRI-II TPS under Transmission System Associated with SIMHADRI-II Generation projects in Southern Region Grid in SR.
	25.	411/TT/2014	PGCIL	Petition for determination of transmission Tariff from DOCO 01.04.2014 to 31.03.2019 for LILO of 1st Ckt of 400 KV D/C Parbati-II-Koldam Transmission Line at Parbati Pooling Station (Banala) under Transmission System associated with Parbati-III HEP in Northern Region.
22.12.2015 Tuesday At.10.30 A.M. Transmission tariff	1.	240/TT/2015	POSOCO	Petition under Sub-Section (4) of section 28 of the Electricity Act, 2003 read with Regulation 6 of CERC (Fees and Charges of Regional Load despatch Centre and other related matters) Regulations 2015 for NERLDC Charges for the period 1.4.2014 to 31.3.2019.
	2.	241/TT/2015	POSOCO	Petition under Sub-Section (4) of section 28 of the Electricity Act,2003 read with Regulation 6 of CERC (Fees and Charges of Regional Load despatch Centre and other related matters) Regulations 2015 for WRLDC Charges for the period 1.4.2014 to 31.3.2019.
	3.	242/TT/2015	POSOCO	Petition Under Sub-Section (4) of section 28 of the Electricity Act,2003 read with Regulation 6 of CERC (Fees and Charges of Regional Load despatch Centre and other related matters) Regulations 2015 for SRLDC Charges for the period 1.4.2014 to 31.3.2019.
	4.	243/TT/2015	POSOCO	Petition Under Sub-Section (4) of section 28 of the Electricity Act,2003 read with Regulation 6 of CERC (Fees and Charges of Regional Load despatch Centre and other related matters) Regulations 2015 for NRLDC Charges for the period 1.4.2014 to 31.3.2019.
	5.	244/TT/2015	POSOCO	Petition Under Sub-Section (4) of section 28 of the Electricity Act,2003 read with Regulation 6 of CERC (Fees and Charges of Regional Load despatch Centre and other related matters) Regulations 2015 for NLDC Charges for the period 1.4.2014 to 31.3.2019.
	6.	245/TT/2015	POSOCO	Petition Under Sub-Section (4) of section 28 of the Electricity Act,2003 read with Regulation 6 of CERC (Fees and Charges of Regional Load despatch Centre and other related matters) Regulations 2015 for ERLDC Charges for the period 1.4.2014 to 31.3.2019.
	7.	213/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for farakka-Malda transmission Link and Additional 315 MVA Transformer at Malda in ER.
	8.	215/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 400KV D/C Talcher- Meramundali Transmission Line in ER.
	9.	223/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 400/220 kV 315 MVA Transformer at Jeypore along with associated bays in ER..
	10.	67/TT/2015	PGCIL	Approval for determination of transmission tariff for the transmission system associated with North East-northern/Western Interconnector-I Project in North Eastern, Northern & Western Region.

	11.	156/TT/2015	PKTL	Petition for determination of transmission tariff for a section 400 kV (Quad) 2xS/C Parbati-Koldam transmission Line starting from Parbati-II HEP to Parbati Pooling Station (Ckt-I) and from Parbati-II HEP to LILO point of Parbati-III HEP (Ckt-II).
23.12.2015 Wednesday At 11 A.M.	1.	Public Hearing		Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related Matters) (Third Amendment) Regulations, 2015.

Sd/-
(T. D. PANT)
Deputy Chief (Legal)
16.12.2015